

THE GAUHATI HIGH COURT AT GUWAHATI

*(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)*

NOTIFICATION

Dated Guwahati the 26th April, 2012

NO. HC.VII-10/2012/ **3193** /A. On being relieved from the post of Registrar (Judicial), Gauhati High Court, Guwahati, Shri Bishnu Debnath, is transferred and posted as District and Sessions Judge, Cachar, Silchar vice Shri Sujaul Karim to be retired in the afternoon of 30th April, 2012 on superannuation.

Shri Debnath will hand over charge of his office to Shri Vinod Kumar Chandak, Joint Registrar (Judicial-I), Gauhati High Court, Guwahati in the afternoon of 27th April, 2012 and proceed to take over charge of the Court and Office of the District and Sessions Judge, Cachar, Silchar from Shri Sujaul Karim, District and Sessions Judge, Cachar, Silchar positively in the afternoon of 30th April, 2012.

By order,

Sd/- M.K. Bhattacharjee,

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-10/2012/ **3194 - 3220** /A.

Dated 26.04.2012